

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 103 of 2011**

**Dated : 2<sup>nd</sup> November, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Sai Chemicals Pvt. Ltd.**

**... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity**  
**Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s): Mr. Raunak Jain

Counsel for Respondent (s): Mr. M.G. Ramachandran  
Ms. Sneha Venkataramani for R.1  
Mrs. Suparna Srivastava for R.2

**ORDER**

Written Submissions have been filed by the learned counsel for the parties.

**Judgment is Reserved.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. KarpagaVinayagam )**  
**Chairperson**

Ts/ss